

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

(ONLY S.L.P (C) No. 21136-21148 of 2019 TO BE LISTED BEFORE
REGISTRAR COURT

IA No. 33473/2019 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 21136-21148/2019 (X)

Date : 18-11-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Vijay K. Verma, Adv.
Mr. Mata Deen Sagar, Adv.
Mr. V. K. Verma, AOR
Mr. Sanjeev Bhatnagar, Adv.
Mr. Sounak S. Das, Adv.
Mr. Prakash Kumar Singh, AOR

For Respondent(s)

Mr. M. R. Shamshad, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 21136-21148/2019

Service is complete on respondent Nos.1 to 3 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar